

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 182 OF 2024

IN THE MATTER OF:

News item titled "Laksar mein joron par chal raha avaidh khaman ka khel raat ke andhere mein garaj rahi JCB mashine" appearing in ETV Bharat dated 17.01.2024

MEMO OF PARTIES

News item titled "Laksar mein joron par chal raha avaidh khaman ka khel raat ke andhere mein garaj rahi JCB mashine" appearing in ETV Bharat dated 17.01.2024

VERSUS

1. **Member Secretary, Uttarakhand Pollution Control Board**  
94, Haridwar Road, Saket Colony,  
Dharampure, Haridwar Road, Nehru Colony.  
Saket Colony, Dharampure. Dehradun, Uttarakhand 248001  
Email: [msukpcb@yahoo.com](mailto:msukpcb@yahoo.com) (Respondent No. 1)
2. **District Magistrate,**  
Mayapur, Haridwar, Uttarakhand-249401  
Email: [dm-har-ua@nic.in](mailto:dm-har-ua@nic.in) (Respondent No. 2)
3. **Member Secretary, Central Pollution Control Board**  
East Arjun Nagar, Parivesh Bhawan, Delhi-110032  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) (Respondent No. 3)